

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

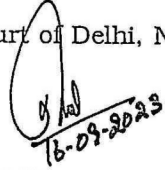
**ORDER**

Pursuant to the directions of The Accessibility Committee, Hon'ble High Court of Delhi, New Delhi conveyed vide email dated 18.08.2023, CPC Hon'ble High Court of Delhi, New Delhi, the following Committee of North-East District, Karkardooma Courts, Delhi, is hereby constituted with immediate effect, as directed in the SOP for preparing accessible Court documents, issued by The Hon'ble eCommittee, Supreme Court of India :-

- |  |          |
|--|----------|
| 1. Sh. Pawan Kumar Matto, Spl. Judge (NDPS)  | Chairman |
| 2. Ms. Sonam Singh-I, SCJ-Cum-RC   | Member   |
| 3. Sh. Naveen Kumar, (Advocate, Enrl. No. D288/14)<br>(Chamber Number 317, D- Block) | Member   |
| 4. District System Administrator, Computer Branch, KKD Courts                        | Member   |

\* **Email id/contact details of Committee: [karkardoomacourts-dl@nic.in](mailto:karkardoomacourts-dl@nic.in)**

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi, will be done only through the undersigned.

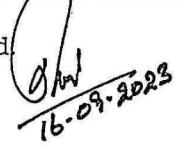
  
(VIRENDER KUMAR BANSAL)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi

No. 6689-6708/Judl./N.E./KKD/Delhi/2023

Dated : 16 SEP 2023

**Copy forwarded for information and necessary action to :**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers concerned.
4. The Officer-in-Charge, Record Room/ Administration Branch/ General/Filing Section/ Digitization Cell, North-East District, KKD.
5. The CMM, North-East District, KKD.
6. The DSA, Computer Branch, KKD Courts, Delhi with the directions to pursue the matter with the Committee and to get the data published on a quarterly basis as to how many requests for accessible filing/court documents or any other reasonable accommodation were made to it and how many amongst them were disposed of. (Copy of the instant email alongwith its enclosures is annexed herewith).
7. The President, Shahdara Bar Association (Regd.), KKD Courts, Delhi.
8. The Hony. Secretary, Shahdara Bar Association (Regd.), KKD Courts, Delhi.
9. The Nodal Officer, Website, Karkardooma Courts/Tis Hazari Courts, Delhi with request to upload the same on the website.
10. The Nodal Officer, Website, Karkardooma Courts/ Tis Hazari Courts, Delhi to widely publicized the email address of the committee on the website of Karkardooma Courts, Delhi.
11. The A.O. (Judl.)/Branch In-Charge, e-Seva Kendra, North-East District, KKD Courts, Delhi.
12. R&I Branch to upload the same on LAYERS.
13. Caretaking Branch, North-East to put the same on the Notice Board.
14. PS to the undersigned.

  
(VIRENDER KUMAR BANSAL)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi